

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

23. IA 5786/2023 Intervention Petition/12/2024
In C.P. (IB)/190(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2024

NAME OF THE PARTIES: - Shreyas K Doshi
V/s
Shrenuj & Co Ltd
Brijendra Kumar Mishra
IN THE MATTER OF
Bank of India
V/s
Shrenuj & Co Ltd

Section: 60(5), 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv Deepa Mani a/w Adv. Khayti Bora appeared for the
Intervenors/Applicants in Intervention Application 12/2024 through VC.
Due to paucity of time the matter could not be taken up. List this matter
on **18.06.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)